

stage only. The question of their overhaul therefore does not arise. As regards CME Division of Mine-I. 14 contracts were entered into during April, 1986 to June, 1990 for selective overhaul of CME.

(b) The total cost incurred for the overhaul of Mine-I SME equipment from April, 1986 to September, 1990 is about Rs. 11.82 crores.

#### **Expansion of Railways in Maharashtra**

1459. SHRI SUDAM DESHMUKH: Will the Minister of RAILWAYS be pleased to state:

(a) whether in October, 1990 or so the Government had finalised an arrangement with the World Bank to obtain a World Bank loan for plan of expansion of railway net work in the coming five years, if so, the details thereof; and

(b) the details of new railway lines to be undertaken covering Maharashtra under this scheme?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) and (b) A World Bank Mission visited here in November, 1990, but no loan was finalised for expansion of railway network, or any other project in the railway sector.

#### **Representation of SC/ST in Housing Committees**

1460. SHRI SUBEDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry of Railways under their letters dated June 21, 1971 and September 27, 1983 have di-  
9-7 LSS/ND/91

rected the Zonal Railways to extend representation of the members belonging to SC and ST in the Housing Committees and Housing facilities where the number of quarters is 50 or more;

(b) whether these directives are being extended to the construction organisations of Indian Railways;

(c) if so, the number of the SC/ST representative included in the Housing Committees; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Yes, Sir

(b) to (d) Information is being collected and will be laid on the Table of the Sabha.

[Translation]

#### **Patratu Thermal Power Plant of Bihar**

1461. PROF. YADU NATH PANDEY: Will the Minister of ENERGY be pleased to state:

(a) whether some units of the Patratu Thermal Power Station (Bihar) are lying closed for the last several months;

(b) if so, since when and whether Government have taken any steps to commission all the ten units of the Patratu Thermal Power Station;

(c) if so, the details of the steps taken in this regard and outcome thereof;

(d) whether Patratu Thermal Power Plant oustees have been rehabilitated;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN  
THE MINISTRY OF ENERGY  
(SHRI BABANRAO DHAKANE):  
(a) to (c) The details of the units at

present under shutdown at Patratu  
Thermal Power Station are given in  
the Statement below:

### STATEMENT

Sl. No.	Unit No.	Capacity (MW)	Shutdown		Reasons for shutdown
			From	To (Expected date of commission- ing)	
1.	4	40	18.07.90	07.03.91	Generator rotar damaged and Capital Maintenance
2.	5	90	01.05.89	30.06.91	L.P. rotar blades failure and Capital Maintenance
3.	7	105	17.09.90	30.04.91	Generator Stator damaged and capital maintenance.
4.	8	105	21.02.90	30.06.91	R & M works and Capital Maintenance.

The following steps have been taken to expedite the commissioning of all the units under outage at the Patratu Thermal Power Station:

- (i) The officers of the Central Electricity Authority have visited Patratu Thermal Power Station and discussed with the power station engineers various measures necessary for early restoration of the units under outage.
- (ii) A centrally sponsored Renovation & Modernisation Programme covering 8 units of Patratu Thermal Power Station including the units at Serial No. 1, 3, & 4 above is currently under implementation
- (iii) Regular meetings are being held with the BHEL by the Central Electricity Authority to expedite the supply of various equipments and spare parts and for timely execution of the jobs assigned to BHEL by the power station authorities.
- (iv) Assistance is also provided to the Bihar State Electricity Board

in arranging requisite quantity and quality of coal and training of power station personnel etc.

(d) to (f) The information is being collected and will be laid on the Table of the House.

[English]

### Expansion of Belgaum Airport

1462. SHRI G. DEVARAYA NAJK: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) Whether the Government have any plan to expand the runway of Belgaum Airport for landing Boeing planes there.
- (b) if so, the total amount sanctioned for this purpose; and
- (c) if not, the details of future programme for improving the Airport?

THE MINISTER OF STATE IN  
THE MINISTRY OF CIVIL AVIA-  
TION (SHRI HARMOHAN DHA-  
WAN): (a) No, Sir.